

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3309/2023

(Arising out of impugned final judgment and order dated 12-01-2023 in A482 No. 941/2022 passed by the High Court Of Judicature At Allahabad)

ADIL RASHID KHAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR. Respondent(s)
(FOR ADMISSION and I.R. and IA No.51445/2023-EXEMPTION FROM FILING O.T.)

Date : 24-03-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Alamgir, Adv.
Mr. Nischal Kumar Neeraj, AOR
Ms. Banisha Verma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official
translation is allowed.

Issue notice on the Special Leave Petition as
well as on the prayer for stay.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)